Name of the corporate debtor: Galore Developers Private Limited

Date of commencement of CIRP: 09/02/2024

List of creditors as: 27/01/2025

List of Unsecured financial creditors (financial creditors belonging to any class of creditors)

Sl.	Name of creditor	Detail	s of claim received	Details of claim admitted							Amount	Amount of	Amount of	Remarks, if any
No.		Date of	Amount claimed	Amount of	Nature of claim	Amount	Amount		%	of	of any	claim not	claim under	
		receipt		claim admitted		covered	covered	Whether	voting	continge	mutual	admitted	verification	
						by	by	related	share in	nt claim	dues,			
						security	guarant	party?	CoC		that may			
						interest	ee				be			
1	Class of Creditors -	Claims	158,133,014	109,186,061	Unsecured financial	NA	NA	No	-	-	-	10,404,659	38,542,294	Kindly refer the below notes
	Homebuyers (AR	received			creditors (financial									
	Mr. Rajesh Shah	upto			creditors belonging to									
		10.12.20			any class of creditors)									
		24			without voting rights									
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Note:

- 1. That the RP during its verification has found out that the erstwhile promoters has sold some flats more than once. Thus the RP has segregated the FC belonging to any class of creditor (Homebuyers) in 2 categories, Secured FC belonging to any class of creditor which will consist of Homebuyers that were the 1st buyer as per the date of agreement entered with the CD or the Homebuyer who has the NoC of the lender against their respectitive units (having total admitted claim of Rs. 461,491,244 /-) and Unsecured FC belonging to any class of creditor which will consist of Homebuyers that were the subsequent Buyers as per the date of agreement entered with the CD or the Homebuyer who was the 1st buyer as per the date of agreement entered with the CD, but the subsequent Buyer for the same unit has the NoC from the lender (having total admitted claim of Rs. 109,186,061 /-). (Reference: Mansi Brar vs. Dream Procon Pvt. Ltd. NCLAT order dt. 08.04.2021 in CA (AT) (Ins) No. 269 of 2021)
- 2. The purpose of such segregation is to ensure just and reasonable treatment to each class of Financial Creditor, the same flat cannot be earmarked for the two buyers, because the interest and right of the homebuyers (first sale) and the homebuyers (subsequent sale) shall vary, due to which it was required to create different class to allot the voting rights correctly. Due to the above aforesaid reason the RP has segregated the Homebuyers in 2 categories, Secured FC belonging to any class of creditor consist of Homebuyers with voting rights and Unsecured FC belonging to any class of creditor which consist of Homebuyers without voting rights.
- 3. As per the information available with the RP, building A2 and B has been completed till 09th Floor and part OC has been received and homebuyers has been given the possession, thus as per the legal opinion received, the claim of homebuyers who has possession and has executed conveyance deed / sale deed / deed of apartment, before CIRP commencement date, cannot be considered. Further the homebuyers who has filed their claim and has got possession, however the conveyance deed / sale deed / deed of apartment has not been executed, their claim has been treated and for including the said homebuyer is list of Claims, a nominal value of 1 Rs. is been given, as they have been given the respective allotment and only basic compliance is required.
- 4. Further the amount of claim not admitted, generally consist of the amount of interest portion claimed by the respective claimant at the rate of 18% 22%, as per the general understanding the RP has calculated the interest rate @ 8% from the date of possession as per the agreement till CIRP commencement date of those claimant who has submitted detailed agreement to sale.
- 5. The claims are provisionally admitted on basis of preliminary verification, as the SBoD / erstwhile Promoter are not cooperating with the RP thus the RP has verified the claims based on documents and details provided by the claimant and on basis of CD's bank statements as available with the RP and Rest of the amount is kept under verification in case the respective homebuyer provides the RP with the pending required detail, the same will be updated / modified accordingly.
- 6. Further the homebuyers who has filed their claim for specific unit however didn't submit agreement to sale and whose index II has not been found and also whose name cannot be traced from legal title search report conducted by previous IRP, currently their name has been kept in homebuyers list of without voting right. However as and when RP received their index II copy and Agreement to sale copy, their name will be updated in the list of homebuyers with voting rights subject to verification of the same.

S.No. Name of Homebuyer	Flat No.	Building No.	Date of Agreement	Document No.	Copy of Agreement Received / Not Received	Copy of Index 2 Received / Not Received	Consideration Amount as per Agreement	Date of Possession as per Agreement	Date of Filing of Claim	Total Principal Claimed including Stamp Duty	Total Interest Amount included in claim	Total Claimed Amount (Including Interest)	Principal Amount	Interest @8% from the date of expected possession till CIRP date	Days for interest calculation (No. of days)	Total Claim Admitted	Amount under Verification	Amount rejected	Remark
1 Rekha Anil Hotkar	103	A1	23/03/2021	1580/2021	Yes	Yes	3,500,000	15-May-21	26/02/2024	3,670,000	1,816,650	5,486,650	-	-	-	-	3,670,000	1,816,650	Subsquent Buyer thus classified as Homebuyer without voting right
Shipra/Prakash Am Batrishi Shinde	103	A1	2/12/2022	5980/2022	yes	yes	9,600,000	31-Mar-23	10/12/2024	4,750,000	335,667	5,085,667	4,750,000	327.945	315	5,077,945	_	7,722	Subsquent Buyer thus classified as Homebuyer without voting right
Shipra/Prakash Am Batrishi Shinde	104	A1	2/12/2022	5981/2022	yes	Yes		31-Mar-23		,,,,,,,,	,		,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	227,712		.,,		,,,==	
Sonali Girish 4 Salunkhe	105	A1	17/11/2022	5683/2022	Yes	Yes	4,500,000	30-Jun-23	25/02/2024	4,500,000	562,500	5,062,500	1,200,000	58,915	224	1,258,915	3,300,000	503,585	Subsquent Buyer thus classified as Homebuyer without voting right
Mahananda Irayya Rudramath	105	Al	18/2/2022	-	Yes however copy of agreement is unregistered	No	3,538,000	1	4/12/2024	2,450,000	-	2,450,000	1,000,000	-	-	1,000,000	1,450,000	-	Subsquent Buyer thus classified as Homebuyer without voting right
Ajitkumar 6 Poapatlal Shah	202	A1	22/02/2022	1036/2022	Yes	Yes	3,200,000	31-Dec-22	23/03/2024	3,200,000	384,000	3,584,000	3,200,000	284,055	405	3,484,055	-	99,945	Subsquent Buyer thus classified as Homebuyer without voting right
Amita Prashant 7 Bhosale	205	A1	5/7/2021	2616/2021	Yes	Yes	4,200,000	15-Dec-22	26/02/2024	4,200,000	149,701	4,349,701	3,710,727	342,404	421	4,053,131	489,273	-	Subsquent Buyer thus classified as Homebuyer without voting right
Rushabh Mahantesh Bhanamagi & Aarti Mahantesh 8 Bhanamagi	801	A1	31/03/2021	1840/2021	Yes	Yes	3,500,000	12-Dec-22	26/02/2024	3,500,000	1,402,800	4,902,800	3,021,000	280,746	424	3,301,746	479,000	1,122,054	Subsquent Buyer thus classified as Homebuyer without voting right
Raghavendrasinh 9 Abaji Kshirsagar	806	A1	-	-	No	No	-	-	26/02/2024	4,000,000	-	4,000,000	1,700,000	-	-	1,700,000	2,300,000	-	1st Buyer as per agreement to sale however possession is with subsequen buyer, thus classified as Homebuyer without voting right
Mr. Mahesh 10 Panchapa Kapse	1201	A1	23/01/2023	513/2023	No	Yes	3,500,000	-	26/02/2024	3,500,000	-	3,500,000	3,250,000	-	-	3,250,000	250,000	-	Subsquent Buyer thus classified as Homebuyer without voting right
Mr. Ramesh	1202	A1	30/12/2022	6529/2022	Yes	Yes	3,700,000	30-Jun-23	26/02/2024	3,700,000	-	3,700,000	2,470,000	121,267	224	2,591,267	1,230,000	-	Subsquent Buyer thus classified as Homebuyer without voting right
Mr. UDAY SHANKAR 12 RUPANAR	1303	A1	30/06/2023	3679/2023	Yes	Yes	5,400,000	30-Mar-24	24/02/2024	5,145,000	352,432	5,497,432	4,845,000	-	-	4,845,000	300,000	352,432	Subsquent Buyer thus classified as Homebuyer without voting right
Sachin Suryawanshi & Sudarshana Sachin	1402	A1	2/9/2022	4427/2022	No	Yes	3,900,000	-	26/02/2024	4,134,000	654,894	4,788,894	-	-	-	-	4,134,000	654,894	Subsquent Buyer thus classified as Homebuyer without voting right
13 Suryawanshi Mr. Aakash 14 Basappa Jamadar	1403	A1	7/6/2023	3184/2023	Yes	Yes	4,800,000	30-Mar-24	26/02/2024	4,560,000	338,580	4,898,580	4,300,000	-	-	4,300,000	260,000	338,580	Subsquent Buyer thus classified as Homebuyer without voting right
Mrs. Smita Gaikwad & Mr. Sushil	1702	A1	2/8/2023	4374/2023	Yes	Yes	5,500,000	30-Jun-24	24/02/2024	5,374,000	447,385	5,821,385	5,324,000	-	-	5,324,000	50,000	447,385	Subsquent Buyer thus classified as Homebuyer without voting right
15 Gaikwad Mr. Laxman 16 Sadashiv Mhetre	603	A2	9/6/2023	3242/2023	Yes	Yes	5,000,000	30-Mar-24	24/2/2024	5,000,000	368,750	5,368,750	5,000,000	-	-	5,000,000	-	368,750	Subsquent Buyer thus classified as Homebuyer without voting right
Kalshetti Surekha 17 Mallinath	806	A2	-	-	No	No	-	-	26/02/2024	7,078,781	-	7,078,781	-	-	-	-	7,078,781	-	Homebuyer, however possession is with someone else
Sanghmitra Nagnath 18 Waghmare	1003	A2	2/1/2023	39/2023	No	Yes	3,500,000	-	25/02/2024	3,741,020	448,922	4,189,942	2,860,000	-	-	2,860,000	881,020	448,922	Subsquent Buyer thus classified as Homebuyer without voting right
Mr. Mohammad Hanif A Jabbar 19 Muchale	1004	A2	6/2/2023	666/2023	Yes	Yes	4,300,000	30-Jun-23	24/02/2024	4,129,200	148,651	4,277,851	3,268,000	160,445	224	3,428,445	861,200	-	Subsquent Buyer thus classified as Homebuyer without voting right
Mrs. Ashwini 20 Ranjit Narkhedkar	1006	A2	7/10/2023	4058/2023	Yes	Yes	5,500,000	30-Jun-24	26/02/2024	5,280,000	458,040	5,738,040	5,280,000	-	-	5,280,000	-	458,040	Subsquent Buyer thus classified as Homebuyer without voting right
Soma Chatterjee	1103	A2	-	-	No	No	-	-	26/02/2024	3,500,000	737,100	4,237,100	-	-	-	-	3,500,000	737,100	No Agreement to sale / index II found, further not found any details in legal title search repot, thus classified as Homebuyer without voting right
21 Gibran Iqbal	1103	A2	-	_	No	No	-	-	8/12/2024	1,260,000	-	1,260,000	800,000	-	-	800,000	460,000	-	till the party submit any proof for the rights over subjective fla No Agreement to sale / index II found, further not found any details in legal title search repot, thus classified as Homebuyer without voting right
22 Shiledar Sachin Suresh	1301	A2	7/8/2023	4456/2023	Yes	Yes	4.990,000	30-Jun-24	25/02/2024	4,620,000	214,300	4.834.300	4,620,000	_		4.620.000	_	214.300	till the party submit any proof for the rights over subjective fla Subsquent Buyer thus classified as Homebuyer without voting right
23 Manne Mr. Amrut	1301	A2	4/6/2023	3177/2023	Yes	Y es Y es	4,890,000	30-Jun-24 30-Mar-24	25/02/2024	4,620,000	337,500	4,834,300	4,620,000	-	-	4,620,000	-	337,500	Subsquent Buyer thus classified as Homebuyer without voting right Subsquent Buyer thus classified as Homebuyer without voting right
24 Sidhappa Hattale Punam Rajkumar							,,			,,,,,,,	,	,,,,,,,,	, ,		-	,,,,,,,		,	
Tarte & Rajkumar 25 Dattayray Tarte Mrs. Kaushalya	1303	A2	2/1/2023	40/2023	Yes	Yes	3,500,000	30-Jun-23	26/02/2024	3,741,020	448,922	4,189,942	3,360,000	164,962	224	3,524,962	381,020	283,960	Subsquent Buyer thus classified as Homebuyer without voting right
Kashinath Chincholikar,	1405	A2	21/06/2023	3502/2023	Yes	Yes	5,500,000	30-Mar-24	24/02/2024	5,172,000	365,919	5,537,919	4,972,000	-	-	4,972,000	200,000	365,919	Subsquent Buyer thus classified as Homebuyer without voting right
Madhu Sanjay 27 Deshmukh	104	В	7/9/2023	5270/2023	No	No	6,600,000	-	10/12/2024	6,600,000	-	6,600,000	6,000,000	-	-	6,000,000	600,000	-	Subsquent Buyer thus classified as Homebuyer without voting right
Vijaylaxmi Omkaran Umbarje, Shrinath Omkaran Umbarje and Omkaran Siddalingappa Umbarje	104	В	-	-	No	No	-	-	-	-	-	-	-	-	-	-	-	-	No Agreement to sale / index II found, further not found any details in legal title search repot, further Document submitted, however claim form not submitted till date, thus kept under hoembuyers list without voting rights
KASHINATH SANGAPPA 29 UMBARJE	1004	В	-	-	No	No	-	-	1/3/2024	3,000,000	631,800	3,631,800	2,970,000	-	-	2,970,000	30,000	631,800	No Agreement to sale / index II found, further not found any details in legal title search repot, thus classified as Homebuyer without voting right till the party submit any proof for the rights over subjective fla

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Mahesh Popat 30 Hanpude	1202	В	24/05/2023	2921/2023	Yes	Yes	4,850,000	30-Mar-24	6/4/2024	2,600,000	-	2,600,000	-	-	-	-	2,600,000	- Subsquent Buyer thus classified as Homebuyer without voting right
Kavita Vishal 31 Rathod	1301	В	25/02/2022	1086/2022	Yes	Yes	5,000,000	15-Dec-22	26/02/2024	5,000,000	-	5,000,000	3,150,000	290,663	421	3,440,663	1,850,000	- Subsquent Buyer thus classified as Homebuyer without voting right
Balasaheb S 32 Jodbhavi	1303	В	8/4/2022	1970/2022	Yes	Yes	3,750,000	31-Mar-23	26/02/2024	4,468,000	861,480	5,329,480	3,200,000	220,932	315	3,420,932	1,268,000	640,548 Subsquent Buyer thus classified as Homebuyer without voting right
Sachin Dattatray Gore & Poonam 33 Sachin Gore	1402	В	3/8/2023	4357/2023	Yes	Yes	6,900,000	30-Jun-24	12/3/2024	6,190,000	-	6,190,000	6,190,000	-	-	6,190,000	-	- Subsquent Buyer thus classified as Homebuyer without voting right
34 ANS Infra Projects	1602	В	14/07/2023	3968/2023	Yes	Yes	6,500,000	30-Mar-24	20/11/2024	6,213,000	-	6,213,000	5,293,000	-		5,293,000	920,000	- Subsquent Buyer thus classified as Homebuyer without voting right
Dattatraya Anant Kulkarni, Pravin Dattatraya Kulkarni & Pooja Pravin 35 Kulkarni	1701	В	-	-	No	No		-	8/4/2024	4,700,000	336,000	5,036,000	4,700,000	-	-	4,700,000	-	No Agreement to sale / index II found, further not found any details in 336,000 legal title search repot, thus classified as Homebuyer without voting right till the party submit any proof for the rights over subjective flat
Mahesh Bhimashankar 36 umbarje	Shop l	No. 4	-	-	No	No			9/11/2024	1,000,000	495,000	1,495,000	1,000,000	-	-	1,000,000	-	No Agreement to sale / index II found, further not found any details in 495,000 legal title search repot, thus classified as Homebuyer without voting right till the party submit any proof for the rights over subjective flat
Kashinath sangappa Umbarje	Shop 1	No. 5	1	-	No	No		-	10/2/2022	1,000,000	360,000	1,360,000	1,000,000	-	1	1,000,000	1	No Agreement to sale / index II found, further not found any details in legal title search repot, thus classified as Homebuyer without voting right till the party submit any proof for the rights over subjective flat